THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/413 Dated Shillong, the 12th September, 2022

It is hereby notified to all concerned that, on account of non-availability of Hon'ble Mr. Justice W. Diengdoh on **September 13th**, **2022**, all cases listed before DIVISION BENCH II comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh shall stand adjourned and will appear on **September 14th**, **2022**, except for urgent matters, which, if any, may be mentioned before DIVISION BENCH I comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice H.S.Thangkhiew, which will sit at 10.30 A.M in Court Room No.1.

Further, all cases listed before the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh on **September 13th**, **2022** shall stand adjourned and will be listed in due course except for urgent matters, which, if any, may be mentioned before the SINGLE BENCH of Hon'ble Mr. Justice H.S. Thangkhiew in Court Room No.2.

By Order,

Memo NO.HCM.III/166/2019-Judl./Part-1/413-A Dated Shillong, the 12th September, 2022

Copy to:
1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya,

Shillong for favour of kind information of His Lordship.The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
- 6. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
- 7. The Asst. Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- 9 The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. She is also requested to get the same uploaded the same in the Official Website.
- 10. All Court Masters concerned for information and necessary action.
- 11. Notice Board.
- 12. Office File.

JOINT REGISTRAR (LISTING)

